

**CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI**  
**Customs, Service Tax & Anti Dumping Branch**  
**WEEKLY DISPATCH STATEMENT**  
**FROM 15-02-2021 TO 19-02-2021**

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
1	AD/51217/2020	51042/2021	17/2/2021	18/2/2021
		<b>MISC.ORDERS</b>		
1	C/50064/2020	50008/2021	17/2/2021	18/2/2021
2	C/51120/2020	50009/2021	17/2/2021	18/2/2021
3	ST/50248/2021	50010/2021	17/2/2021	18/2/2021
		<b>INTERIM ORDERS</b>		
1	C/50618/2019	01/2021	18/2/2021	19/2/2021

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.

Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

  
**ASSTT. REGISTRAR**